

**IN THE COURT OF JUDICIAL MAGISTRATE No. IV, MADURAI**

Present: E. Pravin Kumar, B.A.,B.L.,

Judicial Magistrate No.V (In charge)

Thursday 27<sup>th</sup> day of August 2020

Crmp.No. 776/2020

Arunkumar @ Karuvayan

S/o.Matchakalai

.... Petitioner/Accused

Vs

State rep. by Sub Inspector of police,

Koodalpudur Police Station

Crime No.1358/2020

U/sec. 294(b), 323, 392, 397, 506(ii) IPC

... Respondent/Complainant

**27-08-2020**

**Order**

Records perused. The alleged offence are exclusively triable by sessions court. No specific grounds are pleaded or argued by the accused. At this stage this application is not maintainable . In the result, this application is dismissed.

S/d- E. Pravin Kumar, B.A.,B.L  
Judicial Magistrate No. V (In charge),  
Madurai